

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**

In Original Application No. 123/2024

IN THE MATTER OF:

Sudesh Kumar

.....Applicants

Versus

State of Haryana and Ors.

.....Respondents

1. That vide order dated 05.02.2024, this Hon'ble Tribunal was pleased to pass the following order, relevant extract of which are reproduced below as below:

*“Having regard to the nature of grievance raised in the OA, we also deem it proper to form a Joint Committee comprising of representative of Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, State Pollution Control Board (SPCB), Regional Officer, Ministry of Environment, Forests and Climate Change (MoEF&CC) and District Magistrate, Faridabad. The District Magistrate, Faridabad will act as nodal agency for coordination and compliance.*

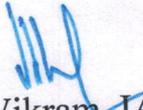
*The Joint Committee will carry out the site inspection, ascertain the correct position relating to nature of land from the revenue record*

*and also ascertain truthfulness of the allegations made in the OA and file factual and action taken report before the Tribunal at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF”.*

2. That the Action Taken Report of the committee submitted to this office is attached here with for the kind perusal of the Hon'ble National Green Tribunal. That the recommendations of the committee have been sent to the MCF for further necessary action and compliance.

Place: Faridabad

Date: 29.03.2024

  
(Vikram, IAS)

District Magistrate

Faridabad

Report As per Hon'ble National Green Tribunal  
(Order dated 05<sup>th</sup> Feb, 2024)

In Original Application No. 123/2024

IN THE MATTER OF

Sudesh Kumar

...

Applicants

Versus

State of Haryana

...

Respondents

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**Report in compliance of Hon'ble NGT order dated 05.02.2024 in the matter of Sudesh Kumar V/s State of Haryana in Original Application No. 123/2024.**

**1. Background:-**

*Vide order dated 05-02-2024 the Hon'ble Tribunal Passed the following direction reproduced as under:-*

*Having regard to the nature of grievance raised in the OA, we also deem it proper to form a Joint Committee comprising of representative of Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, State Pollution Control Board (SPCB), Regional Officer, Ministry of Environment, Forests and Climate Change (MoEF&CC) and District Magistrate, Faridabad. The District Magistrate, Faridabad will act as nodal agency for coordination and compliance.*

*The Joint Committee will carry out the site inspection, ascertain the correct position relating to nature of land from the revenue record and also ascertain truthfulness of the allegations made in the OA and file factual and action taken report before the Tribunal at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*

*5. List on 02.04.2024*

**2. Factual Report:-**

That, in compliance of aforesaid Hon'ble NGT's Orders, Joint committee comprising of following members has been constituted:

Sr. No.	Name and designation of officer	Nominee/Representative of
1.	Smt. Akansha Tanwar, EE, HSPCB	Member Secretary, HSPCB
2.	Sh. Amit Mann, SDM Badkhal	District Magistrate, Faridabad
3.	Dr. K. Muthamizh Selvan, Additional Director, RO Chandigarh	Regional Director, Ministry of Environment, Forest and Climate Change (MoEF&CC)
4.	Dr. Suneel Dave, Director, CPCB	Member Secretary, CPCB

### 3. Finding/Observations: -

**The site was inspected on 27.03.2024**

The observations of the team are given as below:-

1. The site under grievance is the land bearing Khewat No. 2214, Khatauni No. 3425 and Khewat No. 2215/1964, Khatauni No. 3425 situated at Village Pratapgarh is a parcel of land which is under possession with Municipal Corporation Faridabad vide transfer order no. 972 dated 05.02.2018. The total land area is 50 acres and had 50 MLD Sewage Treatment Plant at the time of transfer. Now Municipal Corporation Faridabad has upgraded the STP to 100 MLD and is about to commission the same. The transfer document is attached as **Annexure-A colly**.
2. Municipal Corporation Faridabad has prepared the site for decentralized waste processing system for 300 MT/ day comprising of Composting and RDF Facility without landfill site, in compliance of NGT order dated 30-01-2023 in the matter of Poonam Yadav Vs Eco Green Energy Pvt. Ltd. Presently, the site is vacant and only 0.370 acres of land is prepared for keeping garbage before it is sent for processing. The land is prepared by laying Granular sub-base and HDPE liner as per the provisions of solid waste management rules 2016. There are 16 no. of compost pits and 1 no. of concrete leachate tanks constructed with brick masonry at the site. Trommels are not yet installed at site and even electricity connection has not been obtained. The site under question is not operational yet.

The photographs of site inspection are attached as **Annexure-B colly**.

3. As per the report of Deputy Conservator of Forest, Faridabad the locations identified as Kila no. 114/14/2, 115//13/2, 18, and 117/2/3/8 have been identified as Forest Land and cutting of 180 trees is also confirmed by the same report. Report is attached as **Annexure-C colly**. The forest land is 3.03 acres of the total 50 acres of land. No development or construction has been done on the forest land but cutting of trees has been reported.. A fine of Rs. 46640/- has been imposed on MCF and Daksh Constructions for the said violations. The copy of forest offence report and range forest office report is attached **Annexure-D colly**. Further, as per the report of range forest office no reporting of tree falling has been noted by the range forest staff on land of MCF. The copy of range forest office report is attached as **Annexure- E colly**.
4. Further MCF is the owner of the rest 46.97 acres of land, out of which approximately 4 acre of land is used for the purpose sewage treatment and around 04 acre is proposed to be used for the said solid waste processing plant. MCF is only complying with the rule 15 (h) of the solid waste management rules 2016 which is reproduced as under:-

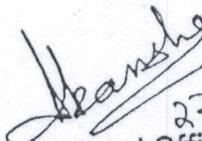
***setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials to enable informal or authorised waste pickers and waste collectors to separate recyclables from the waste and provide easy access to waste pickers and***

recyclers for collection of segregated recyclable waste such as paper, plastic, metal, glass, textile from the source of generation or from material recovery facilities

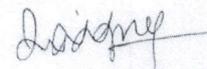
Recommendations:

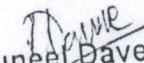
- (i) MCF may be directed to obtain authorization from HSPCB before starting any process of establishment or operation on the said site. They were also directed to setup leachate treatment plant before starting operation of the said facility.
- (ii) MCF may be directed to ensure compliance of buffer zone with green belt around the treatment facility.

The report is submitted for kind consideration.

  
27.03.24  
Regional Officer,  
Ballabgarh Region,  
HSPCB

  
SDM, Baghga  
Nominee of District  
Magistrate, Faridabad

  
Dr. K. Muthamizh  
Selvan, Additional  
Director, RO  
Chandigarh

  
Suneel Dave,  
Director, CPCB

Place: Faridabad

Date: 27.03.2024



जन स्वास्थ्य अभियांत्रिकी गण्डल न. 1 फरीदाबाद  
Public Health Engineering Division No. 1 Faridabad  
PHE Campus, Near YMCA, Sector-11, Faridabad  
E-mail: [efaridabad@pheedharyana.gov.in](mailto:efaridabad@pheedharyana.gov.in), Ph. No. 0129-4315777



To

The Superintending Engineer  
Public Health Engineering Circle,  
Gurugram

Memo No. 972 Dt. 05-02-2018

Subject:- Handing over of 50 MLD STP and 30 MLD IPS at Village Partappgarh District Faridabad.

In this connection it is submitted that as per decision taken in meeting held on 11.07.2017 under the chairmanship of Additional Chief Secretary to Govt. of Haryana Public Health Engineering Department with Urban Local Bodies Authorities, the 50 MLD STP and 30 MLD IPS at Village Partappgarh District Faridabad is handed over to Municipal Corporation Faridabad on dated 30.01.2018 with assets and liabilities. The copy of handing over and taken over documents and inventory of items is attached with this letter.

This is for your kind information and necessary action please.

DA/ As above

Endst No. 973 - 978

Executive Engineer  
Dated 05-02-2018

A copy of the above is forwarded to the following for information and necessary action please:-

1. The Engineer-in-Chief, Haryana Public Health Engineering Department Panchkula.
2. The Deputy Commissioner, Faridabad.
3. The Commissioner, Municipal Corporation Faridabad.
4. The Chief Engineer (Project) O/o the Engineer-in-Chief, Haryana Public Health Engineering Department Panchkula.
5. The Chief Engineer, Municipal Corporation Faridabad.
6. The SDE PHESD No.1 Faridabad w.r.t. your office letter No.168 dated 05/02/2018.

Executive Engineer

Endst. No. 10843-10845 Dated 06-12-2017



जनस्वास्थ्य अभियांत्रिकी विभाग, हरियाणा  
PUBLIC HEALTH ENGINEERING DEPARTMENT, HARYANA

Plot No. 13-1B, Sector - 4, Gurgaon - 124112  
Ph: 0172-2561672 | Fax: 0172-2562237 | Website: www.pheharyana.org  
SPE, Toll Free No. 1800-180-5678

From

The Engineer-in-Chief, Haryana,  
Public Health Engineering Department  
Panchkula

To

The Superintending Engineer,  
Public Health Engineering Circle,  
Gurgaon

Memo No. 102179 -PHE/Project dated 29-11-2017

Subject: Handing over of 2 Nos. STPs (45 MLD & 50 MLD) to Municipal Corporation, Faridabad.

Please refer to the subject noted above.

Please find enclosed herewith copy of endst. No.101492-101511-PHE/Urban dated 21.11.2017 alongwith minutes of the meeting held on 20.11.2017 (photocopy enclosed) for information and further necessary action.

I have been directed to request you to take over the operation & maintenance of 45 MLD & 50 MLD STP at Faridabad to Municipal Corporation, Faridabad before 1<sup>st</sup> December 2017

DA/As above

*[Signature]*  
Executive Engineer (Project),  
For Engineer-in-Chief, Haryana

Endst. No. -PHE/Project dated  
A copy of alongwith copy of endst. No.101492-101511-PHE/Urban dated 21.11.2017 minutes of the meeting held on 20.11.2017 is forwarded to the Chief Engineer, Municipal Corporation, Faridabad for information and necessary action. You are request to direction concerned Executive Officer to take over the operation & maintenance of 45 MLD & 50 MLD STP at Faridabad before 1<sup>st</sup> December 2017.

DA/As above

Endst. No. 6926 dt 05/12/17

A copy is forwarded to the For  
CE PHE D NO J F B D for info &

Further info please.  
DA/As done.

Executive Engineer (Project),  
Engineer-in-Chief, Haryana

*[Signature]*  
Superintendent  
Public Health Engineering Circle  
Gurgaon

Handwritten notes and stamps on the right side of the page, including a circular stamp with '10843' and '6-12-17', and various initials and dates.

①

Handing over and taken over of 50 MLD STP Plant Partapgarh & Allied  
Structure

287

1) 50MLD STP		Unit	Remarks
S. No.	Items		
1	Civil Structure Area of STP Site	50 Acres	All in possession of Dept. No Encroachment
2	Length of B/Wall	2.10 Mtr Height Length 2086.75 Rmt.	Need Repair
3	Main Gate	2 Nos.	Working
4	Wicket Gate	1 No.	Working
5	Check post	1 No.	Need Repair
6	Road (Width 3.7M)	1800Mtr	Need Repair
7	Inlet Chamber (3.09 x 2.91 x 1.45Mtr.)	1 No.	Working
8	Screen Chamber (6 x 3.09 x 1.86Mtr.)	2 Nos.	Working (Need Repair)
9	Grit Channel (15.37 x 2.50 x 0.87Mtr.)	4 No.	Working (Need Repair)
10	Division Box	2 Nos.	Working
11	Distribution Box	04 Nos.	Working (Need Repair)
12	USAB Reactor 12.5 MLD (Size 40.00 x 24.00 x 5.01)	4 Nos.	All 160mm HDPE Pipes and flanges fixed with all feeding points (Damaged)
	a. No. of Feeding points	240 Nos.	
	b. No. of inlet Feed box	12 Nos.	
	c. No. of Gas Collector of Size (2.93 x 1.45Mtr)	10 Nos.	
13	Gas Holder Capacity 350cum	1 No.	Damaged
14	Sludge Sump (Size 2Mtr dia Depth=6m)	1 No.	O.K.
15	Drain Sump (2.5Mtr dia Depth 6M)	1 No.	O.K.
16	Sludge Drying Bed (18M x 18M) Height of Media coarse sand 2" layer	28 Nos.	Need Repair
17	Final Polishing unit Volume (320 x 125 x 1.25Mtr) Per unit volume 16500 cum	3 Nos.	Total Volume=50000cum Well-Functioning Need Repair, Filled with Sludge
18	Final effluent Chanel length	180Mtr.	Repair Needed
19	Common Effluent Chanel Length	90Mtr.	Repair Needed
20	Combined Chanel Length	90Mtr.	Repair Needed
21	Staff Quarter/Office Laboratory (30x 20Mtr)	9 Nos.	Repair Needed
22	Generator Room (9Mtr. x 6Mtr.)	1 No.	Repair Needed
23	Panel Room (5 x 4)	1 No.	Repair Needed
24	Sludge Sump MEP Room (4' x 6')	1 No.	O.K.
25	Drain Pump MEP Room (4' x 6')	1 No.	O.K. (Need Repair)
		1 No.	O.K.

*[Signature]*  
V. D. Borkar PHE

*[Signature]*  
JE  
Sumer Singh MCA

	T/Well For Water Supply (One Tubewell Bore with Motor) 1.5 HP	1 No.	Working Single Phase Motor Pump (288)
	Electrical and Mechanical Accessories		
	Generator Room (Damaged)		
27	Dual Fuel Generator 50 KVA Crompton Greaves	2 No. Operate on Gas + Diesel	Repairable (Damaged)
28	Panel for Generator	1 No. (Damaged)	Not Working (Repairable)
29	Starter Generator	2 No.	Not Working (Repairable)
30	Fuel Tank	1 No.	Working
31	Oil Container 200Ltr.	2 No.	Not Working
32	Panel Room (Damage)	1 No.	Not Working
33	Panel Room (PCC for HSEB)	1 No.	Damage
34	Change over Switch Bentex	1 No.	Damage
35	PCC for STP MEP Panel	1 No.	Damage
36	Alarm Panel	1 No.	Damage
37	Vacuum compressor	1 No.	Damage
38	Motor 3 HP with Compressor	1 No.	Not Working
39	Sludge PIT		Working
40	Panel Board	1 No.	Working
41	Motor Control panel	1 No.	Not Working
42	Dual Starter	1 No.	Not Working
43	Drain Sump		Working
44	Panel/Starter 7.5 HP	1 No.	Working
45	Conveyer for mechanical Screen	1 No. (Damaged)	Not Working (Damage)
46	Mechanical Screen	1 No.	Not Working (Repairable)
47	Fan	2 No.	Working
48	Table M.S.	1 No.	Working
49	CFL	2 No.	Working
50	Channel Gate	2 Nos.	Not Working (Damage)
51	Generator 200Ltr Capacity Fixed At Over	1 No.	Working
52	bathroom		
53	Street Light	4 Nos.	All are Working
54	Chaja Block (5 TON)	1 No.	Working
55	Chain Block (1 TON)	1 Nos.	Working
56	Chain Block (3 TON)	1 No.	Working
	Machinery		
57	Sludge Submersible Motor Pump (5HP, 600LPM, 10Mtr Head)	1 No.	Working
58	Sludge Submersible Motor Pump (10HP, 900LPM, 12Mtr Head)	2 No.	Not Working (Repairable) BY PHED
59	Sludge Submersible Drain Pump (7.5HP, 600LPM, 12Mtr Head)	2 Nos. (1+1)	Not Working (Not working)
60	Laboratory Items		
61	BOD Incubator	1 No.	1 Working

Sum

Walterhead 3E PHED

Suman Singh 3E  
MCF

57	Oven	2 No.	1 Working, 1 Repairable
58	Mussel Furness	1 No.	Not Working (Repairable)
59	COD Digester	1 No.	Working
60	Balance	1 No.	Working (Repairable)
61	Distilled Water plant	1 No.	Working
62	Desiccator	1 No.	Working
63	Aviation Pump	1 No.	Working
64	Thermo Meter	1 No.	Working

**B) MPS 50 MLD**

S.	Items	Unit	Remarks
	<b>Civil Structure</b>		
1	Panel Room Size	1 No.	Bathroom ceiling damage
	Generator Room Size	1 No.	Bathroom & Electrical fitting damaged
	Office Room Size	1 No.	
2	Staff Quarter (6.80 x 5.00)	3 Nos.	Damage
3	Boundary wall (2.10 Mtr.) HT.	780 Mtr.	Need Repair
4	Main Gate	1 No.	Working Need Repair
5	Wicket Gate	1 No.	Working
6	Check Post	1 No.	Not Working
7	By Pass Channel	190 Mtr.	Working
8	Collecting Tank	2 Nos.	Good Condition
	<b>Electric &amp; Mechanical Accessories</b>		
9	Gen-set 250 KVA	2 Nos.	1 Working, 1 Not Working Canopy, silencer, armature & foundation damaged
10	Tank for Fuel	1 No.	Over head cover broken in tank Working Condition
11	Panel 120HP	7 Nos.	7 Working Panel No.4-5 need repair
12	ACB Main	1 No.	Working Condition Handle broken
13	Power Factor	1 No.	Working Condition
14	Panel Incoming	7 Nos. Panel 1-3 (Not working)	Working Condition No.
15	Alarm panel		Panel need repair
16	Transformer 11000 KVA with Fencing	1 No.	Damage
17	Meter 3 Phase with box	1 No.	Working

*[Signature]*  
 and below 3e pnc

*[Signature]*  
 Sumeu singh 38  
 M.L.P.

OCB	1 No.	Working
ACB	2 Nos.	Working
T/W with 3 HP Motor With Panel	1 No.	Working
Motor 120HP (15000LPM, 22Mtr Head)	7 Nos.	Damage
Motor 125 HP (15000LPM, 22Mtr Head)	7 Nos.	2 Damage, 5 Repairable
Junction Box	7 Nos.	7 Working
Guide pipe(Fixed) 45	5 Nos.	6 Working, Box Damage inside ok
Mechanical Screen	1 No.	Good Condition
Sluice Gate	2 Nos.	Damage
Sluice Valve 18"	7 Nos.	One Working partially
Sluice Valve 36"	1 No.	Working
CI D/F Bend 8"	1 No.	Working
Pump PVC 200 Ltr.	1 No.	Working
Street light	1+1 Nos.	Good Condition
Tube light	2 Nos.	Working
Ceiling Fan	4 Nos.	Working

C) IPS Sector-25 Faridabad

S. No.	Items	Unit	Remarks
<b>Civil Structure</b>			
1	Staff Quarter (22.86 x 16.95)	3 Nos.	Need repair
2	Main Gate (3.65 x 1.50)	1 No.	Need repair
3	Wicket Gate (1.50 x 1.00)	1 No.	Need repair
4	Guard Room (3.00 x 3.00)	1 No.	Need repair
5	Transformer 600 KVA with Fencing	1 No.	Working
6	Panel Room + Operator Room (20.90 x 8.55Mtr.)	1 No.	Need repair
7	Fire Chiller	11 Nos.	Damage
8	Stand for Fire	2 Nos.	Damage
9	Bucket for Fire	1 No.	Damage
10	Cooling Tower for Generator	1 No.	Damage
11	Gate No.2 (3.05 x 1.85Mtr.)	1 No.	Working
12	Junction box	6 Nos.	Damage
13	Sump Tank (18.15 x 13.40Mtr.)	1 No.	Good Condition (Repair)
14	Gantry Stand	1 No.	Minor Damage
<b>Electric &amp; Mechanical Accessoriles</b>			
15	Meter with Panel Box	1 No.	Working
16	90 HP Submersible Sewage Motor/Pump (15000LPM, 17.5Mtr. Head)	9 No.	6 Working, 3 Repairable
17	H/T Panel	1 No.	(No) Working

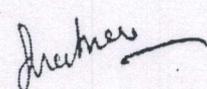
for  
32  
VED Prabh 32 PVE

Signature  
Suman Singh 50  
M.C.A

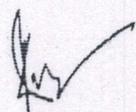
	Incoming Panel	1 No.	Working
	Power Factor	1 No.	Working
	ACB	2 Nos.	Working
	Distribution Panel	6 Nos.	Working
1	Alarm Panel	1 No.	Not Working (Damage)
22	Ceiling Fan	2 Nos.	Working
23	Generator 200KVA	1 No.	Working
24	Oil Tank	1 No.	Working
25	Panel Generator	1 No.	Working
26	S/Gate	2 Nos.	Not Working (Damage)
27	Flow Meter	1 No.	Working Condition at STP
28	CCTV Cameras with Complete Installation	3 Nos.	Working at STP 2 Nos, IPS 1 No. & MPS 1 No.
29	Meter (Energy)	1 No.	Working

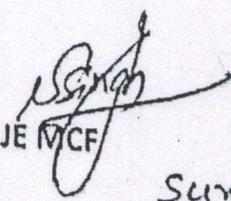
Handing over

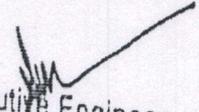
Taken Over

Signature of   
 Sub Divisional Engineer  
 PHE Sub Division No.1  
 Faridabad SDE

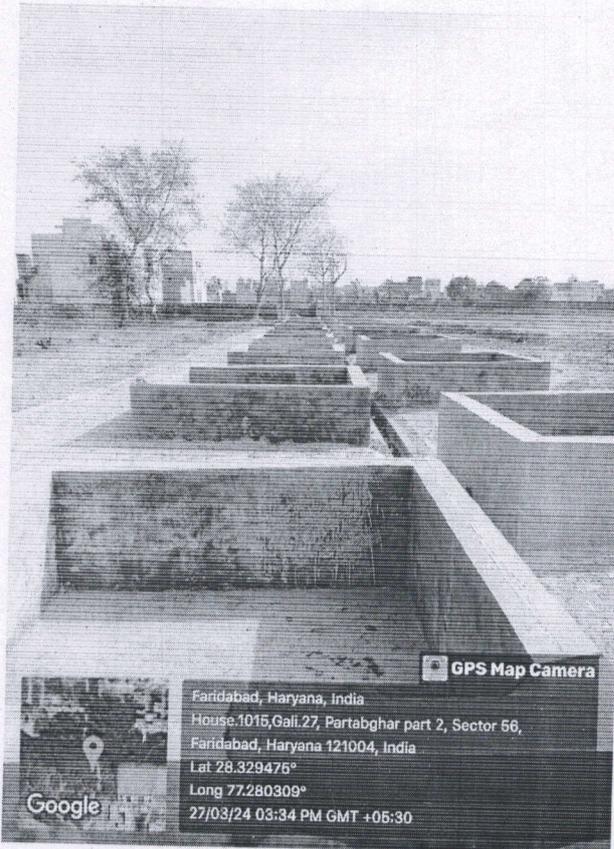
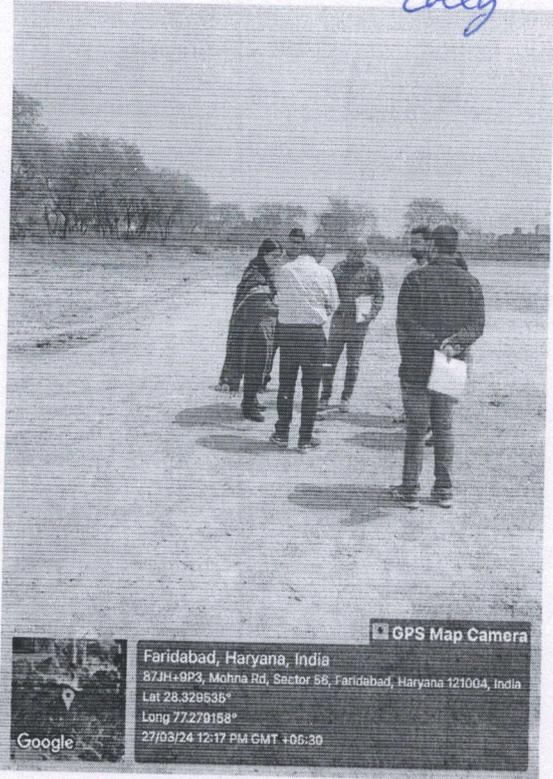
  
 Sub Divisional Officer  
 Municipal Corporation  
 Faridabad

  
 JE PHE SD No.1

  
 JE MCF  
 Sumera'yh

  
 Executive Engineer  
 Public Health Engi. Division  
 Division No. 1, YMCA Road,  
 Sector-11, Faridabad

*Colly*



From  
O/O Deputy Conservator of Forest  
Faridabad

To,  
Worthy Deputy Commissioner  
Faridabad

Endst No. 1726

Dated: 13.3.2024

Subject - Report of Unauthorized Tree Cutting and Registered Forest Offenses

Respected Sir

I am writing to you under the authority vested in me, with specific references to SDM Badkhal office order no. 4068-72 dated March 13, 2024, and the memo from the esteemed District Commissioner (DC) sir, no. L.F.A 171-174/G11/2024 dated February 22, 2024. This correspondence pertains to the adherence to the orders of the Honourable National Green Tribunal dated February 5, 2024, in the case of O.A no. 123/2024 (Sudesh Kumar vs State of Haryana). It has been brought to our attention by the Range Office, Ballabgarh, via their reports (memo number 495 dated November 29, 2023), that certain activities involving the cutting of trees within the vulnerable zones have been carried out without securing the necessary permissions from the Forest Department. Notably, the locations identified as Kila no. 114/14/2, 115//13/2, 18, and 117/2/3/8 have been confirmed as belonging to the Forest Department, as per the demarcation report by the competent authority. As per Range Forest Office involving the unauthorized cutting of 180 trees, including species such as Papri, BadamPapri, and several endangered herbs. In response to these infractions, two forest offense report have been duly registered by the beat forest guard under the supervision of the forester. Immediate action and investigation into these matters are imperative to prevent further damage to our invaluable natural resources. Moreover, the Range Office registered Forest Offence Reports against the individuals responsible, including the driver of the crane involved and the contractor commissioned by the Municipal Corporation of Faridabad. These actions clearly contravene the directives established to protect and preserve our green areas.

In light of these developments, and reinforcing the orders issued by the Honourable National Green Tribunal and the Honourable Supreme Court, it is imperative that we ensure stricter compliance with environmental protection regulations. As such, I kindly request your office to issue stringent directives to the Municipal Corporation and other relevant departments, emphasizing that the inclusion of a clause requiring a No Objection Certificate (NOC) from the Forest Department is mandatory in the terms and conditions of any tender related to activities that might impact the green zones. Such measures are critical to preventing unauthorized tree cutting and ensuring the preservation of Faridabad's green cover, aligning with the broader goals of environmental conservation as mandated by our national judiciary. Thank you for your understanding and prompt action.

Endst No. 1727-29

62  
Deputy Conservator of Forest  
Faridabad

Dated: 13.3.2024

PK  
Dy. Subalt

A copy of the above may be forwarded to the following for information and necessary action please:-



# वन अपराध रिपोर्ट

वन विभाग, हरियाणा सरकार

FOR No. 006

FOR Book No. 0465

वन मण्डल	फरीदाबाद				
रेज/ब्लॉक/बीट	ब.ग.द. / ब.ग.द. / ब.ग.द.				
रीज/जगह का नाम	STP गोदछी 2.5 RKM (2014-15)				
FOR No. (Date, Day & Time)	006/0465 (12-2-2024) 1:04 PM				
रिपोर्ट जारी करने वाले का नाम	Sh. YOGESH KUMAR FCN				
अपराध की जानकारी का स्रोत	स्वयं द्वारा मत्स्य / पशुधारा द्वारा / शिकायत				
अपराध होने के तारीख/दिन/समय	12-2-2024 (1:04 PM)				
जांच अधिकारी का नाम व पद	Sh. Rahul Forester				
अपराध घटना का विवरण संलग्न	नहीं/यदि हां तो पृष्ठ संख्या				
उद्येधना किया गया अधिनियम	I F A 1927 संलग्न 32-33				
भारतीय वन अधिनियम 1927	Sec. 32-33				
वन प्राणी ( संरक्षण ) अधिनियम 1972					
पंजाब भूमि संरक्षण अधिनियम 1900					
भारतीय टण्ड संरक्षण					
अपराधों का विवरण	नाम	मिता वक्त नाम	उम्र	प्राप्ति	पता
	आजाय ( ड्राइवर ) संक्रान नं-21 महिजुड़ के पास देवला बंगली नूद	वाली मोहन	32	मेव	Keishan Const. Co. Shyam Colony B. garh Fbd.
जप्त किये गये सामान का विवरण					
जप्त वन उपज का विवरण	प्रजाति	किसम/साइज	संख्या	मूल्य	संख्या/वजन
	पापड़ी	पापड़ी-52cm, 51cm	4 No.		23204.00
	पापड़ी 0.5	पापड़ी	92 No.		
जप्त वस्तुओं का विवरण	प्रकार	रजिस्ट्रेशन नं०	रंग	मॉडल	उत्पादन वर्ष
	/	/	/	/	/
जीवार/हथियार					
अन्य, यदि कोई हो					
सही को चिन्हित करें	नजदी-नवशा जी०पी०एस० रीडिंग सहित	संलग्न किया है/तैयार नहीं किया गया	यदि हां तो पृष्ठ संख्या		
	फोटोग्राफ	संलग्न/तैयार नहीं किया गया			
	थिडियोग्राफी	संलग्न/तैयार नहीं किया गया			

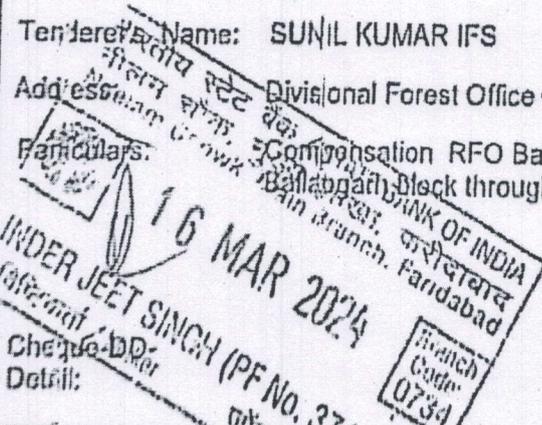
R.O.A.C.

सुरक्षार्थ/ शिकायतकर्ता/गवाह के हस्ताक्षर/अंगुठे का निशान

अपराध का हस्ताक्षर/अंगुठे का निशान

31/2/24

Yogesh Kumar FCN  
S/O B. Garh Fbd.  
वॉट इन्वॉजि  
वॉ रा० अ०  
नाम  
रैंक  
दिनांक  
Range Forest Office  
Ballabgarh

DDO Code: 1703	E - CHALLAN Government of Haryana	Remitter Copy
Valid Upto: 02-04-2024 (Cash) 27-03-2024 (Chq/DD)		
GRH No.: 0114153621	Date: 15 Mar 2024 09:02:49	
Office Name: 1703-Divisional Forest Office Faridabad		
Treasury: Faridabad		
Period: (2023-24) Yearly		
Head of Account	Amount ₹	
8782-51-103-99-51 REMITTANCES INTO TREA	23204	
For SBI Bank-Challan to be accepted under fee type -263		
PD AcNo	0	
Deduction Amount: ₹	0	
Total/Net Amount: ₹	23204	
₹ Twenty Three Thousands Two Hundred and Four only		
Tenderer's Detail		
GPF/PRAN/TIN/Actl. no./VehicleNo/TaxId:-		
PAN No:		
Tenderer Name: SUNIL KUMAR IFS		
Address: Divisional Forest Office Faridabad -		
Particulars: Compensation RFO Ballabgarh for Ballabgarh Block through Sh Rahul forester Main branch, Faridabad		
		
Depositor's Signature		
FOR USE IN RECEIVING BANK		
Bank CIN No:	Payment Date: 15/03/2024	
Bank:	All SBI Branches	

70248445

Users of this challan at 'Verify Challan' on e-Gras website.

106

D.R.No-04 Bof 2023-24

16



# वन अपराध रिपोर्ट

वन विभाग, हरियाणा सरकार

FOR Book No. 0465...

FOR No. ...005..

वन मण्डल	फरीदाबाद				
रेज/ब्लॉक/बीट	ब.ग.द. / ब.ग.द. / ब.ग.द.				
रीच/जगह का नाम	S.T.P गोखी 25 RKM (2014-15)				
FOR No. (Date, Day & Time)	005/0465 (08-2-2024) 12:04 PM				
रिपोर्ट जारी करने वाले का नाम	YOGESH KUMAR FG				
अपराध की जानकारी का स्रोत	स्वयं द्वारा गस्त/ मुखबीर द्वारा/शिकायत				
अपराध होने के तारीख/दिन/समय	8-2-2024 (12:04 PM)				
जांच अधिकारी का नाम व पद	Sh. Rahul Forester				
अपराध/घटना का विवरण संलग्न	नहीं/यदि हां तो पृष्ठ संख्या				
उल्लंघन किया गया अधिनियम	IFA 1927 संकशन 32-33				
भारतीय वन अधिनियम 1927	Sec. 32-33				
वन्य प्राणी ( संरक्षण ) अधिनियम 1972					
पंजाब भूमि संरक्षण अधिनियम 1900					
भारतीय दण्ड संहिता					
अपराधी का विवरण	नाम	पिता का नाम	उम्र	जाति	
	रहीबा S. फजरुद्दीन इनामपुर, गुलाबाद पलवल 121107	फजरुद्दीन	29	मेव	
				पता	
				इनामपुर, गुलाबाद M/S Daksha Const. H.No. 464 Sant Nagar Sec-20 F.B.	
जब्त किये गये सामान का विवरण					
जब्त वन उपज का विवरण	प्रजाति	किम्म/साइज	संख्या	मूल्य	मआवजा राशि
	पापड़ी	पापड़ी-54cm, 58cm 52cm, 48cm	4 No. -		23436.00
जब्त क्रीकल का विवरण	प्रकार	रजिस्ट्रेशन नं०	रंग	मॉडल	उत्पादन वर्ष
	पापड़ी 015				
औजार/हथियार					
अन्य, यदि कोई हो					
सही को चिन्हित करें	नजरी- नक्शा जी०पी०एस० रीडिंग सहित	संलग्न किया है/तैयार नहीं किया गया	यदि हां तो पृष्ठ संख्या		
	फोटोग्राफ	संलग्न/तैयार नहीं किया गया			
	विडियोग्राफी	संलग्न/तैयार नहीं किया गया			

R.O.A.C.

मुखबीर/ शिकायतकर्ता/मवाह के हस्ताक्षर/अंगुठे का निशान

आरोपी का हस्ताक्षर/अंगुठे का निशान

रहीबा

Yogesh Kumar FG  
बीट इन्सिजें  
S/C B. garhband

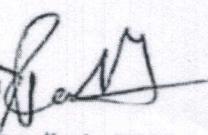
व० रा० अं०

नाम

रैंक

दिनांक

Rahul  
Range Forest Office,  
Ballabgarh

DDO Code: 1793	<b>E - CHALLAN</b>	Remitter Copy
Government of Haryana		
Valid Upto: 02-04-2024 (Cash)		
27-03-2024 (Chq./DD)		
GRN No.: 0114153670	Date: 15 Mar 2024 09:04:30	
Office Name: 1793-Divisional Forest Office Faridabad		
Treasury: Faridabad		
Period: (2023-24) Yearly		
<b>Head of Account</b>		<b>Amount ₹</b>
8782-51-103-99-51 REMITTANCES INTO TREA		23436
For SBI Bank-Challan to be accepted under fee type -263		
PD AcNo 0		
Deduction Amount: ₹		0
Total/Net Amount: ₹		23436
₹ Twenty Three Thousands Four Hundred and Thirty Six only		
<b>Tenderer's Detail</b>		
GPF/PRAN/TIN/Actl. no./VehicleNo/TaxId:-		
PAN No:		
Tenderer's Name: SUNIL KUMAR IFS		
Address: Divisional Forest Office Faridabad -		
Particulars: Compensation RFO Ballabgarh for Ballabgarh block through Sh Rahul forester		
<div style="display: flex; align-items: center;"> <div style="border: 1px solid black; padding: 5px; transform: rotate(-15deg);"> <p>भारतीय स्टेट बैंक / STATE BANK OF INDIA          नीलम चौक, मुख्य शाखा, फरीदाबाद          Noelam Chowk, Main Branch, Faridabad</p> <p>16 MAR 2024</p> <p>FOR USE AND RECEIVING BANK</p> <p>PF No. 3749800</p> <p>15/03/2024</p> <p>Maker / Checker</p> </div> <div style="margin-left: 20px;"> <p>Depositor's Signature</p>  </div> </div>		
Bank CIN No:		
Payment Date:		
Bank: All SBI Branches		

69198591

of this challan at 'Verify Challan' on e-Gras website.

**From**  
**O/O Range Forest Office**  
**Ballabgarh**

**To,**  
**Worthy Deputy Commission**  
**Faridabad**

Memo No. 741

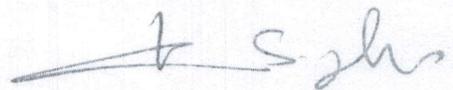
Dated:27.3.2024

**Subject – Report of Unauthorized Tree Cutting and Registered Forest Offenses**

Respected Sir

I hope this letter finds you well. I am writing to bring to your attention matters pertaining to the unauthorized cutting of trees within vulnerable zones, as outlined in the esteemed SDM Badkhal office order no. 4068-72 dated March 13, 2024, and the memo from your esteemed office, no. L.F.A 171-174/G11/2024 dated February 22, 2024, particularly in light of the Honourable National Green Tribunal (NGT) orders dated February 5, 2024, in the case of O.A no. 123/2024 (Sudesh Kumar vs State of Haryana). As per reports received from the Range Office, Ballabgarh, through memo number 495 dated November 29, 2023, it has come to our attention that certain activities involving tree cutting have been carried out within vulnerable zones without securing the necessary permissions from the Forest Department. The locations identified, including Kila no. 114/14/2, 115//13/2,18, and 117/2/3/8, have been confirmed to belong to the Forest Department, as per the demarcation report by the competent authority. According to the field Office report, approximately 180 trees, including species such as Papri, Badam Papri, and several endangered herbs, have been unlawfully cut down. In response to these infractions, two forest offense reports have been duly registered by the beat forest guard under the supervision of the forester.

**Furthermore, I would like to bring to your attention that the land in question is surrounded by the land of the Municipal Commissioner, Faridabad, where no reporting of tree felling has been noted as per the field staff's report.** I urge your esteemed office to take necessary action to address these violations and ensure strict compliance with the NGT orders and relevant regulations to protect our precious forest resources. As such, I kindly request your office to issue stringent directives to the Municipal Corporation and other relevant departments, emphasizing that the inclusion of a clause requiring a No Objection Certificate (NOC) from the Forest Department is mandatory in the terms and conditions of any tender related to activities that might impact the green zones. Such measures are critical to preventing unauthorized tree cutting and ensuring the preservation of Faridabad's green cover, aligning with the broader goals of environmental conservation as mandated by our national judiciary. Thank you for your understanding and prompt action.



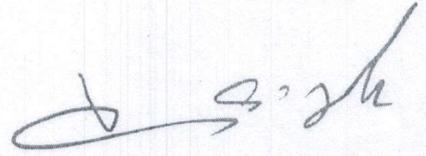
**Range Forest Office**  
**Ballabgarh**

Endst No.-742-44

Dated:27.3.2024

A copy of the above may be forwarded to the following for information and necessary action please:-

1. The DCF Faridabad
2. The SDM, Badkhal, Faridabad
3. Order File



Range Forest Office  
Ballabgarh

